

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/46/2024 in Company Petition/40/2022
NAME OF THE COMPANY	Feno Plast Ltd
NAME OF THE PETITIONER(S)	H. Gangadhar
NAME OF THE RESPONDENT(S)	Feno Plast Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Dr. SV. Ramakrishna for the Applicant.

Ld. Counsel Ms. Tanvi Annapareddy for the R1 and R2.

Ld. Counsel Mr. Sridhar for R3 and R7.

In the interest of justice one more opportunity is granted for filing counter. For filing counter, **matter is adjourned to 14.08.2024.**

IA (CA)/46/2024

Present: Ld. Counsel Ms. Tanvi Annapareddy for the Applicant.

Ld. Counsel Dr. SV. Ramakrishna for the Respondent.

For filing counter, **matter is adjourned to 14.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)